

## Annexure 5

Name of the corporate debtor: DANESITA PHADNIS FOOD INDUSTRIES LIMITED ; Date of commencement of liquidation :23-02-2024 ; List of stakeholders as on:10.05.2024

## List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/ No)	% share in total amount of claims admitted					
1	Deputy Commissioner of Income Tax- Circle (1) (1), Pune	Central Government	During CIRP	Principal 4,505,770 Interest 2,918,960	Principal 3,206,650 Interest 2,918,960	Income Tax Demand for AY 2013-14	-	-	1.65%	-	-	1,299,120.00	-	The Claim has been admitted for an amount of Rs. 61,25,610/- only being the dues for the A.Y. 2013-14. The claim for AY 2019-20 is not admissible as no assessment order or such other proof has been submitted.
<b>Total</b>				<b>7,424,730</b>	<b>6,125,610</b>							<b>1,299,120.00</b>		